

made so far in the development of Visakhapatnam Port?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): 33 per cent. of soft material dredging has been completed and further dredging is in progress. Estimates and designs for the construction of the additional berths had been prepared on the assumption that the soil conditions at the site of the berths were more or less the same as those at the site of the existing berths and sanctioned. But investigations have revealed that the soil conditions at the two sites are different. Revised designs and estimates have, therefore, been prepared and are under scrutiny by the Development Adviser in the Department of Transport. Lay-out plans and estimates for the Belt Conveyor system for mechanical handling of ore are under preparation by the Development Adviser.

Q.T.S. on Northern Railway

1493. Shri Ram Krishan Gupta: Will the Minister of Railways be pleased to state:

(a) whether Quick Transit Service has been introduced on the Northern Railway; and

(b) if so, the names of the sections on which it has been introduced?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes.

(b) A statement is placed on the Table. [See Appendix III, annexure No. 42.]

Tube-wells in Bombay State

1494. Shri Pangarkar: Will the Minister of Food and Agriculture be pleased to state:

(a) whether any help has been promised to Bombay State for digging tube-wells for irrigational purposes during the current financial year; and

(b) if so, what is the amount?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) The State Government is eligible to receive a long-term loan to cover the expenditure incurred on construction of irrigation tube-wells.

(b) The State Government has allocated Rs. 45.23 lakhs for tube-well construction during the current financial year.

"Rabi Campaign"

1495. Shri Pangarkar: Will the Minister of Food and Agriculture be pleased to state:

(a) whether all the State Governments co-operated with the Central Government so far as the "Rabi Campaign" is concerned;

(b) which State did not co-operate; and

(c) the reasons therefor?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) Yes.

(b) and (c). Do not arise.

Manufacture of Vanaspathi

1496. Shri Ramji Verma: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that some restraint is being imposed on the manufacture of Vanaspathi; and

(b) whether Government is proposing to introduce some cheap alternative in its place?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) No restraint as such is being imposed on the manufacture of Vanaspathi. There is, however, a twofold control of a regulatory nature (i) requiring a licence to be obtained for the installation of a new factory or expansion of an existing unit and (ii) requiring the quality of the product to conform to prescribed specifications.

(b) Does not arise.